

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

IA-4490/2021 IA-4524/2021 IA-3385/2020

In

IB-432(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha

Vs.

M/s. Three C Homes Pvt. Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 17.05.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the YEIDA

: IA-3385/2020, IA-4524/2021 and IA-4490/2021.

Advocate for Yamuna Expressway Industrial

Development Authority (YEIDA): Mr. Amar Gupta, Mr.

Kamaljeet Singh and Mr. Md. Aman Sheikh.

For the AR

: Mr. Nikhil Verma Adv. for AR

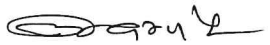
For the RP

: Mr. Rishabh Jain, Advocate for RP

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.06.2022.


(Madhu Narula)
Court Officer